

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1662 of 2020

Jalale Jannat Khan Petitioner
Versus
1. The State of Jharkhand
2. Santosh Kr. Tiwary Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Ajay Kr. Mishra, Advocate
For the State : Mr. Hardeo Prasad Singh, A.P.P.

03/29.06.2020 Let this case be listed on 01.07.2020 along with the records of
B.A. No. 451 of 2020 and B.A. No. 3112 of 2020.

(Rongon Mukhopadhyay, J.)

Umesh/-